

ORISSA HIGH COURT**FILING REPORT AS ON :23/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/22221/2025 BLAPL/7613/2025	LOKANATH SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	MANGALA BAG /186 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000524/2025	AOR20230000802C202500061
2	D-BLAPL/22222/2025	SANA @ SANATAN MAHAR VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	JARAPADA /17 /2025 () //	AOD20230000656C202500008
3	D-BLAPL/22226/2025	MAHENDRA PANDEY VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RENGALI /1 /2024 () //	
4	D-BLAPL/22235/2025	RANJIT KARNA @ RANJEET KARNA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /188 /2023 () //	AOD2024000069C202500025
5	D-BLAPL/22236/2025	NITYANANDA MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /95 /2023 () //	
6	D-BLAPL/22237/2025	SANKARA @ SUKUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /211 /2025 () //	AOR20220001207C202500086
7	D-BLAPL/22238/2025	HADAPA SIBA @ H. SIVA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /425 /2019 () //	
8	D-BLAPL/22242/2025	RAGHUBIR SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /95 /2025 () //	
9	D-BLAPL/22245/2025	CHANDAN SAHU VS STATE OF ODISHA	DURGA PRASAD S.MALLICK VS	DEOGAON /208 /2024 () //	AOD20240000510C202500014
10	D-BLAPL/22248/2025	INUGALA SRINU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 () //	
11	D-BLAPL/22249/2025	SANJAY JENA @ SANJAY KUMAR JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAMARDA /72 /2022 () //	AOD2024000012C202500155

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12	D-BLAPL/22251/2025	DHARMA MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /95 /2023 () //	
13	D-BLAPL/22255/2025	KAMAL KISHORE BARIK VS STATE OF ODISHA	DHANANJAYA MUND VS	/ /0 () //	
14	D-BLAPL/22258/2025	SAFIUL @ SHAFIUL HUDA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /39 /2025 () //	
15	D-BLAPL/22265/2025	MIRZA HAKIM BAIG VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NEMALO /131 /2025 () //	
16	D-BLAPL/22266/2025	KARIM @ DINESH BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAIRANGPUR (RURAL) /87 /2025 () //	
17	D-BLAPL/22267/2025	BASANTA SETHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	UDALA /193 /2025 () //	
18	D-BLAPL/22269/2025	KUNA BEHERA VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	/ /0 () //	
19	D-BLAPL/22271/2025	PADARBINDA SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
20	D-BLAPL/22272/2025	SAHADEB BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /60 /2025 () //	
21	D-BLAPL/22274/2025	RAJIB DEHERI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /164 /2025 () //	
22	D-BLAPL/22275/2025	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	REBATI LATA PANDA VS	SABARANG /125 /2025 () //	
23	D-BLAPL/22282/2025	RAMAKANTA BEHERA	HIMANSHU SEKHAR MISHRA	BHADRAK TOWN /309 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22286/2025	SPARSH VISWAKARMA	BHARAT BHUSAN ROUTRAY	CHHEND /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22287/2025	ARUN KALET	SUSHANTA HARICHANDAN	LEPHRIPADA /6 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22288/2025	TARASI MAHESH @ T. MAHESH	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /405 /2024	AOR20220001631C202500183
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22297/2025	SUMANTA SETHY @ SUMANTA SETHI @ PINTU	BASANTA KUMAR DAS	KHUNTA /348 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22307/2025	TAPAN KUMAR JENA	PRAVASH CHANDRA JENA	TALASARI MARINE /36 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22309/2025	HAREKRUSHNA BEHERA	KULDEEP MOHANTY	UDALA /38 /2014	AOD20240000012C202500156
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22312/2025	KRUSHNA CHANDRA BISOYI	AMIT PRASAD BOSE	BUGUDA /457 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22314/2025	SAMIR KHAN	PRAVASH CHANDRA JENA	JALESWAR /305 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22315/2025	SUSANTA KUMAR SAHU	JYOTIRMAYA SAHOO	POLASARA PS /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22318/2025	CHATURBHUJA BARIK	DIPAK RANJAN MISHRA	SATYABADI /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22319/2025	JITENDRA PRADHAN	SATYAPADA SHARMA	CYBER CRIME AND ECONOMIC OFFENCES, BARTOLLO /638 /2025	AOR20240000012C202500022
		VS	VS	()	

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35	D-BLAPL/22321/2025	STATE OF ODISHA SANSARI OJHA VS	PRAVASH CHANDRA JENA VS	// NARASINGHPUR /154 /2020 ()	
36	D-BLAPL/22325/2025	STATE OF ODISHA JITENDRA PRADHAN VS	SATYAPADA SHARMA VS	// CYBER CRIME AND ECONOMIC OFFENCES, KARDEHIAO B380262500023 ()	
37	D-BLAPL/22327/2025	STATE OF ODISHA VIVEK VISWAKARMA VS	BHARAT BHUSAN ROURAY VS	// CHHEND /97 /2025 ()	
38	D-BLAPL/22328/2025	STATE OF ODISHA BULU @ PULAK MALIK @ PULLAK KUMAR MALIK VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /422 /2025 ()	AOR20220001615C202500144
39	D-BLAPL/22329/2025	STATE OF ODISHA SUMIT KUMAR JENA @ TAPU VS	PRAVASH CHANDRA JENA VS	// JALESWAR /80 /2022 ()	
40	D-BLAPL/22336/2025	STATE OF ODISHA TAPUN GOUDA VS	DEBASIS SARANGI VS	// RAMBHA (KHALLIKOTE) /5 /2025 ()	
41	D-BLAPL/22337/2025	STATE OF ODISHA RAKESH NATH @ RADHE @ PANA @ BHAJAN VS	BIJAYA KUMAR RAGADA VS	// KAMAKHYANAGAR /447 /2023 ()	
42	D-BLAPL/22339/2025	STATE OF ODISHA RATIKANTA PATRA VS	GURUPRASAD BEHERA VS	// // ()	AOR20220000925C202500037
43	D-BLAPL/22345/2025	STATE OF ODISHA LITU @ DEBI PRASAD DASH @ DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /151 /2024 ()	
44	D-BLAPL/22346/2025	STATE OF ODISHA BISWAJIT MALLICK VS	ANUPAM DASH VS	// AUL /203 /2025 ()	
45	D-BLAPL/22349/2025	STATE OF ODISHA SUBRAT BEHERA VS	ANUPAM DASH VS	// AUL /210 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/22352/2025	BIKASH BISOYI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOLANTHARA (BERHAMPUR) /571 /2024 () //	
47	D-BLAPL/22353/2025	BISWANATH SAHU VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //	
48	D-BLAPL/22354/2025	ITISHREE PRIYADARSHINI PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	TANGI (KHURDA) /433 /2021 () //	
49	D-BLAPL/22357/2025	DINESH KUMAR BEHERA VS STATE OF ODISHA	MOHAMMED RIAZ VS	DASPALLA /187 /2025 () //	
50	D-CMP/29500/2025	STATE BANK OF INDIA VS BANAJA KUMARI SABAT	AKHYAYA KUMAR MISRA VS	// () //	
51	D-CMP/29508/2025	PREMJIT DAS VS MAHARAJA PRATAP CHANDRA BHANJ DEO MEMORIAL TRUST	SUBHAM SHARMA VS	// () //	
52	D-CMP/29516/2025	UTKAL VIKASH PARISHAD, KHURDHA VS SHYAM SUNDAR SAMAL	SOURAV SUMAN BHUYAN VS	// () //	
53	D-CMP/29531/2025	DEBRAJ MOHANTY VS LABANI DEI	GAUTAM MUKHERJI VS	// () //	
54	D-CMP/29586/2025	BHIMSEN LENKA VS MAMATA MISHRA	ALOK KUMAR MOHAPATRA VS	// () //	
55	D-CMP/29594/2025	MOLLA MOHAMMAD ROOHUL VS MOHAMMAD ZOBER	NARAYAN PRASAD PARIJA VS	// () //	
56	D-CMP/29598/2025	BASANTI KHATUA VS ABHIMANYU MALLIK	SAMIR KUMAR MISHRA(SR. ADV.) VS	// () //	
57	D-CMP/29600/2025	SADANANDA PARIDA	DILLIP KUMAR MOHAPATRA	//	

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		VS	VS	0	
		SRIDHARA PALAI		//	
58	D-CMP/29618/2025	M/S B.K.JENA AND ASSOCIATES, JAGATSINGHPUR	SILADITYA RAY	//	
		VS	VS	0	
		M/S. PRAVATI TRADERS, CUTTACK		//	
59	D-CMP/29629/2025	THE CENTRAL WERE HOUSING CROP., NEW DELHI	UMESH CHANDRA BEHURA	//	
		VS	VS	0	
		DAMAYANTI PANDA		//	
60	D-CMP/29637/2025	MASJIG E AHLE HADEES	KISHORE KUMAR MISHRA	//	AOD20250000498C202500025
		VS	VS	0	
		MD. ANIS KHAN		//	
61	D-CMP/29661/2025	PRAMILABALA GANTAYAT	SIDHESWAR RATH	//	
		VS	VS	0	
		RANJAN MOHAPATRA		//	
62	D-CMP/29684/2025	GOURI DWIBEDY	SOUMYA SUCHARITA DEO	//	
		VS	VS	0	
		NAGENDRA KUMARI ACHARYA@DWIBEDY		//	
63	D-CMP/29695/2025	PRAMILA RAY	SOURAV DAS	//	
		VS	VS	0	
		ANIRUDHA MOHANTY		//	
64	D-CMP/29701/2025	FAGU MAHAKUD	MANORANJAN MISHRA	//	
		VS	VS	0	
		BAANSIDHAR MAHAKUD		//	
65	D-CONTC/29488/2025	BHARAT CHANDRA BEHERA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
66	D-CONTC/29489/2025	PRITINANDA PRADHAN	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
67	D-CONTC/29515/2025	DHANANJAY DAS	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
68	D-CONTC/29518/2025	NIRANJAN DAS	ADV.	//	
		VS	VS	0	

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		ANU GARG,IAS		//	
69	D-CONTC/29522/2025	DURYODHAN PATRA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
70	D-CONTC/29530/2025	MADAN MOHAN NATH	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
71	D-CONTC/29566/2025	RATIKANTA NAYAK	SANTOSH KUMAR PATTANAIAK	//	
		VS	VS	0	
		ANU GARG,IAS		//	
72	D-CONTC/29567/2025	PRIYABRATA SAHU	ADV.	//	
		VS	VS	0	
		AMRIT RUTURAJ,IAS		//	
73	D-CONTC/29569/2025	SUTANAYA MAHAKUD	ADV.	//	
		VS	VS	0	
		AMRIT RUTURAJ,IAS		//	
74	D-CONTC/29571/2025	SUJIT KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		AMRIT RUTURAJ,IAS		//	
75	D-CONTC/29573/2025	JHULILATA SAHU	ADV.	//	
		VS	VS	0	
		AMRIT RUTURAJ,IAS		//	
76	D-CONTC/29575/2025	KESHAB CHANDRA KAMPA @ KESHAB KAMPA	ADV.	//	
		VS	VS	0	
		AMRIT RUTURAJ,IAS		//	
77	D-CONTC/29577/2025	ASHOK KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		AMRIT RUTURAJ,IAS		//	
78	D-CONTC/29579/2025	KRUSHNA CHANDRA MALLICK @ MALHA	ADV.	//	
		VS	VS	0	
		AMRIT RUTURAJ,IAS		//	
79	D-CONTC/29580/2025	SAIKRISHNA TRIPATHY	ADV.	//	
		VS	VS	0	
		AMRIT RUTURAJ,IAS		//	

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80	D-CONTC/29582/2025	BANAMBAR DESINAYAK VS AMRIT RUTURAJ,IAS	ADV. VS	// 0 //	
81	D-CONTC/29583/2025	SASMITA BEHERA VS AMRIT RUTURAJ,IAS	ADV. VS	// 0 //	
82	D-CONTC/29584/2025	DUSHASAN BEHERA VS AMRIT RUTURAJ,IAS	ADV. VS	// 0 //	
83	D-CONTC/29587/2025	SANJAY KUMAR NAIK VS AMRIT RUTURAJ,IAS	ADV. VS	// 0 //	
84	D-CONTC/29597/2025	GOURANGA CHARAN JENA VS DEBASHIS ROUT,OAS	ADV. VS	// 0 //	
85	D-CONTC/29641/2025	PRABINA KUMARI MAHARIA @ MAHURIA VS AKABARAM SASYA REDDY,SUB-COLLECTOR-CUM-EXECUTIVE OFFICER,JEYPORE MUNICIPALITY,KORAPUT	SURYAKANTA DASH VS	// 0 //	
86	D-CONTC/29643/2025	PRAGATI SELF HELP GROUP, KALAJAMUNA VS DIBYA JYOTI PARIDA,IAS	ANUPAM DASH VS	// 0 //	
87	D-CONTC/29647/2025	MAA SAMALEI SELF HELP GROUP, LAXMIPUR, GANAM VS DIBYA JYOTI PARIDA,IAS	ANUPAM DASH VS	// 0 //	
88	D-CONTC/29656/2025	BICHITRA BEHERA VS NITISH KUMAR,DFO,ANGUL	ADV. VS	// 0 //	
89	D-CONTC/29669/2025	AMIYA KUMAR JENA VS MAHESWAR SAHOO,DEO,JAJPUR	ADV. VS	// 0 //	
90	D-CONTC/29672/2025	SUNANDA KUMAR NAYAK VS NITYANANDA BARIK,DEO,CUTTACK	ADV. VS	// 0 //	
91	D-CONTC/29683/2025	SANGHAMITRA MISHRA	ADV.	//	

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		VS	VS	()	
92	D-CONTC/29686/2025	MANOJ AHUJA,IAS PRAMOD KUMAR JENA	BISWAJIT MAHARANA	//	
		VS	VS	()	
93	D-CONTC/29690/2025	SATYABRATA SAHOO,SECRETARY PARAMESWAR SARANGO	ADV.	//	
		VS	VS	()	
94	D-CONTC/29693/2025	MADHUMITA,IAS LALATA KISHOR BEHERA	ADV.	//	
		VS	VS	()	
95	D-CRLA/22254/2025	DIBYAJYOTI PARIDA,IAS KASHARI MINIKA @ KANSARI	MANORANJAN PADHY	LAXMIPUR /26 /2017	AOD20220003086C202500113
		VS	VS	()	
96	D-CRLA/22257/2025	STATE OF ODISHA SATYAJIT SWAIN	BISWAJIT NAYAK	SECTOR-3 /40 /2021	
		VS	VS	()	
97	D-CRLA/22262/2025	STATE OF ODISHA M.RAM MOHAN RAO	BISWAJIT MOHANTY	//	
		VS	VS	/ /0	
98	D-CRLA/22330/2025	STATE OF ODISHA KRUPASINDHU SAHU	SATYA NARAYAN MISHRA 4	BHAWANIPATNA TOWN /436 /2024	AOR20220001615C202500145
		VS	VS	()	
99	D-CRLA/22333/2025	STATE OF ODISHA MANAS KUMAR SAMAL @ KANHUA	BIBHU PRASAD MOHANTY	KENDRAPARA SADAR /711 /2023	
		VS	VS	()	
100	D-CRLA/22334/2025	STATE OF ODISHA JUDHISTI JAGAT @JUGESTI @ BIKASH	SATYA NARAYAN MISHRA 4	KOMNA PS /100 /2025	AOR20220001615C202500143
		VS	VS	()	
101	D-CRLA/22335/2025	STATE OF ODISHA MANASH NAYAK	ROHIT RANJAN RAY	//	
		VS	VS	KHURDA MODEL /352 /2021	
102	D-CRLA/22356/2025	STATE OF ODISHA RABI PRADHAN	NITYANANDA MOHAPATRA	()	
		VS	VS	//	
				CHARMAL /45 /2015	
				()	

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103	D-CRLLP/22233/2025	STATE OF ODISHA BIKASH KUMAR PARIDA VS ROHIT MOHAPATRA	DURGA PRASAD DHAL VS	// /0 ()	
104	D-CRLMC/22228/2025	AJMER SHARMA @ AJMER SINGH VS STATE OF ODISHA	RAGHUNATH BISWAL VS	PADMAPUR /141 /2024 () //	
105	D-CRLMC/22229/2025	SASMITA RANI NAYAK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	MAHILA P.S. BUXIBAZAR /93 /2022 () //	
106	D-CRLMC/22241/2025	KHILESWARI DANDSENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /15 /2023 () //	
107	D-CRLMC/22250/2025 CRLMC/2758/2025	SURYA@SURYAKANTA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /181 /2023 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh) Spl/0000082/2023	
108	D-CRLMC/22259/2025	NIRAKAR SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	DHAULI PS /106 /2023 () //	
109	D-CRLMC/22261/2025	SUDHALA SETHY @ SUDHALA KUMAAR SETHY VS STATE OF ODISHA	SRIKANTA PANDA VS	MAHILA P.S.(BBSR) /27 /2024 () //	
110	D-CRLMC/22263/2025	HAREKRUSHNA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	TANGI /189 /2014 () //	
111	D-CRLMC/22276/2025	VIVEK ANAND PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	TOMANDO /210 /2023 () //	
112	D-CRLMC/22278/2025	SABITRI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /610 /2024 () //	AOD20240000242C202500151
113	D-CRLMC/22279/2025	RANJANA PRAKASH SHARMA VS STATE OF ODISHA	PRATIK DASH VS	BARGARH /134 /2025 () //	

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114	D-CRLMC/22291/2025	MITU BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /413 /2025 () //	AOR20220001631C202500184
115	D-CRLMC/22294/2025	NABAKISHORE SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	G.R.P.S. /11 /2007 () //	AOR20220001631C202500185
116	D-CRLMC/22322/2025	RAHUL TAKRI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /3 /2022 () //	
117	D-CRLMC/22338/2025	DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	/ /0 () //	
118	D-CRLMC/22340/2025	LOKARANJAN MISHRA VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	SAMBALPUR VIGILANCE /18 /2008 () //	
119	D-CRLMC/22342/2025	MONALISA @ MONALISHA NAYAK VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	/ /0 () //	
120	D-CRLMC/22344/2025	MONALISA @ MONALISHA NAYAK VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	/ /0 () //	
121	D-CRLMC/22351/2025	SHIVA GHASI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHASMA /29 /2025 () //	
122	D-CRLMP/22246/2025	ABHIJIT BEHERA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	/ /0 () //	
123	D-CRLMP/22252/2025	PRAMOD KUMAR MOHANTY VS NAMITA MOHAPATRA	BIDHUBHUSANA MOHAPATRA VS	/ /0 () //	
124	D-CRLMP/22268/2025	BHANJA KISHORE MAHALİK @ BHANJA MAHALİK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //	
125	D-CRLMP/22280/2025	BAYAMAN PANDA	KHIROD KUMAR SWAIN	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/22289/2025	SABANA PARWEEN	ABINASH ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/22292/2025	L.PUSPA	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/22305/2025	BICHITRANANDA	SEEWA RANJAN MALLICK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/22311/2025	SAHEJADI QUADRI	SATYABRATA SENAPATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
130	D-CRLMP/22317/2025	TRILOCHAN MUDULI	SUBHRANSU BHUSAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/22256/2025	ANIL SINGH SAMANTARAY	RATIKANTA MOHAPATRA	AIR FIELD P.S. /285 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLREV/22264/2025	BHIKUN MAHAKUD	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/22316/2025	SUSANTA KUMAR DALEI	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		NOMITA ROUT		//	
134	D-CRLREV/22326/2025	PINTU MALLICK	BUDHIRAM DAS	ERASAMA /440 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/22347/2025	PITAMBAR PARIDA	ASHOK KUMAR SWAIN I	AIRPORT /172 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-EXP/29532/2025	ABHIMANYU NAYAK	ADV.	/ /	
		VS	VS	()	

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137	D-EXP/29533/2025	SANJEEB KUMAR MISHRA, I.A.S. SUBHRANSU KUMAR NAYAK VS	ADV. VS	// // 0	
138	D-EXP/29534/2025	SANJEEB KUMAR MISHRA, I.A.S. TAPAS RANJAN MOHAPATRA VS	ADV. VS	// // 0	
139	D-EXP/29596/2025	SANJEEB KUMAR MISHRA, I.A.S. NARENDRA KUMAR PRAHARAJ VS	JAYDEEP PAL VS	// // 0	
140	D-FAO/29592/2025	STATE OF ODISHA RANJIT MOHANTY VS	RAICHARAN MOHAPATRA VS	// // 0	
141	D-MACA/29506/2025	BISWAJIT MOHANTY D.M., NEW INDIA ASSURANCE CO.LTD., BBSR VS	RAMANI RANJAN MOHANTY VS	// // 0	
142	D-MACA/29512/2025	SABITA PARIDA D.M., NEW INDIA ASSURANCE CO.LTD., BBSR VS	RAMANI RANJAN MOHANTY VS	// // 0	
143	D-MACA/29621/2025	SUNITA MISHRA D.M., UNITED INDIA INSURANCE CO. LTD., GANJAM VS	RAMESH CHANDRA SAHOO I VS	// // 0	
144	D-MATA/29494/2025	MATTA JYOTI SUBHRAJYOTI SWAIN VS	ARIJEET MISHRA VS	// // 0	
145	D-MATA/29591/2025	PRADEEPTA KUMAR SETHI BHARATI MEHER VS	PABITRA KUMAR NAYAK VS	// // 0	
146	D-MATA/29704/2025	PRASANT MEHER KARUNAKAR JENA VS	PRANAB RANJAN CHHATOI VS	// // 0	
147	D-MATA/29709/2025	SIPRARANI JENA NIBEDITA SWAR VS	SANTOSH KUMAR SAMANTARAY VS	// // 0	
		NALINIKANTA SWAR		//	

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148	D-MSA/29550/2025	M/S. S.J. DEVELOPERS AND HOUSING PVT.LTD., BBSR VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SRAMDAS ACHARY VS BBSR	// 0 //	
149	D-RSA/29707/2025	DOLAMANI AMARI VS BUDU MEHER	SATYANARAYAN MOHAPATRA VS BBSR	// 0 //	
150	D-TRP(C)/29502/2025	BARSHA PRIYADARSINI PAGAL VS BISAWAJEET NATH	SIDDHARTHA SAMAL VS BBSR	// 0 //	
151	D-TRP(C)/29595/2025	SIBANI SAHU VS SUNIL KUMAR PANDA	LALATENDU SAMANTARAY VS BBSR	// 0 //	
152	D-TRP(C)/29620/2025	BANITA PRIYADARSINI SARANGI VS CHANDAN KUMAR PALAK	SIBA PRASAD SAHOO VS BBSR	// 0 //	
153	D-TRP(C)/29631/2025	HASIDA BEGUM VS EMRAN KHAN	ANURAG PATI VS BBSR	// 0 //	
154	D-TRP(C)/29635/2025	BANITA PRIYADARSINI SARANGI VS CHANDAN KUMAR PALAK	SIBA PRASAD SAHOO VS BBSR	// 0 //	
155	D-WA/29486/2025	STATE OF ODISHA VS RABINDRA NATH BALIARSINGH	JAYANTA KUMAR BAL,A.G.A VS BBSR	// 0 //	LOD20240000172C202500320
156	D-WA/29487/2025	STATE OF ODISHA VS SURESH CHANDRA BARIK	SAROJ KUMAR JEE,A.G.A VS BBSR	// 0 //	LOD20240000172C202500319
157	D-WA/29517/2025	STATE OF ODISHA VS JAYANTA KUMAR MOHANTY	BIMBISAR DASH,A.G.A VS BBSR	// 0 //	LOD20240000194C202500341
158	D-WA/29523/2025	BISHIKESHAN RAY VS STATE OF ODISHA	SAILABALA JENA VS BBSR	// 0 //	
159	D-WA/29570/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//	LOD20240000200C202500345

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		VS	VS	0	
160	D-WA/29606/2025	BISHNU CHARAN BEHERA BIRANCHI NARAYAN DASH	SAMIR KUMAR MISHRA(SR. ADV.)	//	
		VS	VS	0	
161	D-WP(C)/29482/2025	STATE OF ODISHA HADUBANDHU NAYAK	MANOJ KUMAR NAYAK	//	AOR20230001273C202500012
		VS	VS	0	
162	D-WP(C)/29483/2025	THE BERHAMPUR MUNICIPAL CORPORATION NISHIKANTA KISKU	SAROJ KU. MISHRA	//	AOR20230001300C202500053
		VS	VS	0	
163	D-WP(C)/29484/2025	STATE OF ODISHA LAKHINANA JANAKI RAO	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
164	D-WP(C)/29485/2025	STATE OF ODISHA ABHILIPSA NAIK	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
165	D-WP(C)/29490/2025	UNION OF INDIA SRIMATI DEI	GANESH PRASAD SAMAL	//	
		VS	VS	0	
166	D-WP(C)/29491/2025	STATE OF ODISHA PURNA CHANDRA BEHERA	TUSAR KANTI PRAHARAJ	//	
		VS	VS	0	
167	D-WP(C)/29492/2025	SECRETARY REVENUE DEPARTMENT GOVT OF ODISHA , BBSR ABHIRAM CARETAKING AND EXPERT SERVICES, BBSR	DARSHAN NANDA	//	
		VS	VS	0	
168	D-WP(C)/29493/2025	BHIMA BHOI MEDICAL COLLEGE AND HOSPITAL, BALANGIR PRASANTA KUMAR SAHOO	ASIT KUMAR JENA	//	
		VS	VS	0	
169	D-WP(C)/29495/2025 WP(C)/20455/2025	STATE OF ODISHA MANAS RANJAN DASH	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
170	D-WP(C)/29496/2025	STATE OF ODISHA AMAN KUMAR PANDA	KARUNAKAR RATH	//	
		VS	VS	0	

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171	D-WP(C)/29497/2025 WP(C)/20522/2025	STATE OF ORISSA P.SHYAM SUNDAR REDDY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// // ()	
172	D-WP(C)/29498/2025	BALABHADRA MAJHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// // ()	AOD2024000001C202500150
173	D-WP(C)/29499/2025	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SESHDEV DASH VS	// // ()	AOD20250000959C202500001
174	D-WP(C)/29501/2025	BIJU KUMBHAR VS STATE OF ODISHA	SIDHARTHA DAS VS	// // ()	
175	D-WP(C)/29503/2025 WP(C)/20453/2025	SURJAN BAA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500115
176	D-WP(C)/29504/2025	BIJAYALAXMI BEHERA VS STATE OF ODISHA	SESHDEV DASH VS	// // ()	AOD20250000959C202500004
177	D-WP(C)/29505/2025	KALYAN KUMAR MALLIK VS STATE OF ODISHA	SESHDEV DASH VS	// // ()	AOD20250000959C202500003
178	D-WP(C)/29507/2025	LAXMIDHAR PRAHARAJ VS STATE OF ODISHA	SESHDEV DASH VS	// // ()	AOD20250000959C202500005
179	D-WP(C)/29509/2025	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	AKHAND VS	// // ()	
180	D-WP(C)/29510/2025	DUSHMANT NARYAN ACHARYA VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// // ()	
181	D-WP(C)/29511/2025	MURALIDHAR BARAL VS STATE OF ODISHA	SESHDEV DASH VS	// // ()	AOD20250000959C202500002

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182	D-WP(C)/29513/2025	ANNAPURNA BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// () //	
183	D-WP(C)/29514/2025	BASANTA KUMAR PRADHAN VS REGISTRAR, (JUDICIAL), HIGH COURT OF ORISHA, CUTTACK	AMIT PRASAD BOSE VS	// () //	
184	D-WP(C)/29519/2025 WP(C)/20456/2025	SRIBATSA KUMAR JENAMANI VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
185	D-WP(C)/29520/2025	BAIKUNTHA CHARAN KHADENGA VS REGISTRAR, JUDICIAL), HIGH COURT OF ORISHA, CUTTACK	AMIT PRASAD BOSE VS	// () //	
186	D-WP(C)/29521/2025	BAIDHAR JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
187	D-WP(C)/29524/2025	BIBEKANANDA BISWAL VS STATE OF ODISHA	RABI NARAYAN MISHRA - 2 VS	// () //	
188	D-WP(C)/29525/2025	HARIHARA DORA VS STATE OF ODISHA	SESHADEV DASH VS	// () //	AOD20250000959C202500007
189	D-WP(C)/29526/2025	KUNTALA BEHERA VS STATE OF ODISHA	SESHADEV DASH VS	// () //	AOD20250000959C202500008
190	D-WP(C)/29527/2025	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	SESHADEV DASH VS	// () //	AOD20250000959C202500009
191	D-WP(C)/29528/2025	RAGHUNATH MOHAPATRA VS STATE OF ODISHA	SESHADEV DASH VS	// () //	AOD20250000959C202500006
192	D-WP(C)/29529/2025	GATI KRUSHNA BEHERA VS STATE OF ODISHA	DEBASISH SAMAL VS	// () //	
193	D-WP(C)/29535/2025	JITESHWAR SAHU	TUSHAR KANTA NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/29536/2025	DILLIP KUMAR NANDA	BIDYADHAR MANSING	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/29537/2025	RAGHUNATH BISWAL	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500117
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/29538/2025	MANOJ SAHU	DIPTI RANJAN BHOKTA	//	
	WP(C)/20494/2025	VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/29539/2025	SAKTIPRASANNA SAHOO	KULADA NANDA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/29540/2025	JAGABANDHU BEHERA	SRIKAR KUMAR RATH	//	
		VS	VS	()	
		THE TAHSILDAR, CHANDABALI, BHADRAK		//	
199	D-WP(C)/29541/2025	BHUPENDRA NIAL	PRIYA RANJAN SINGH	//	
		VS	VS	()	
		CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT, BBSR		//	
200	D-WP(C)/29542/2025	RABINDRA BHADDEI	SRIKAR KUMAR RATH	//	
		VS	VS	()	
		THE TAHSILDAR, CHANDABALI, BHADRAK		//	
201	D-WP(C)/29543/2025	RANJAN KUMAR MAHANTA	RASHMI NARAYAN PATNAIK	//	
		VS	VS	()	
		UNION OF INDIA		//	
202	D-WP(C)/29544/2025	MAHENDRA BARIK	SRIKAR KUMAR RATH	//	
		VS	VS	()	
		THE TAHSILDAR, CHANDABALI, BHADRAK		//	
203	D-WP(C)/29545/2025	PITABAS PANDA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500116
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/29546/2025	BIPINABIHARI KHATOI	BAIDHAR SAHOO	//	
		VS	VS	()	

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205	D-WP(C)/29547/2025	REGISTRAR, COOPERATIVE SOCIETY, ODISHA ES NAKULA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// // 0 //	
206	D-WP(C)/29548/2025	SHIBA PRASAD NAYAK VS REGIONAL DIRECTOR OF THE RESERVE BANK OF INDIA	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202500026
207	D-WP(C)/29549/2025	PURNNA CHANDRA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
208	D-WP(C)/29551/2025	ARNNA PURNA PANDA VS COLLECTOR, KEONJHAR	SIDHARTHA DAS VS	// 0 //	
209	D-WP(C)/29552/2025	PRATAP CHANDRA MEHER VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
210	D-WP(C)/29553/2025	RAJENDRA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
211	D-WP(C)/29554/2025	PANCHANAN BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
212	D-WP(C)/29555/2025	BASANTA KUMAR PANDA VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //	
213	D-WP(C)/29556/2025	MANGULI BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
214	D-WP(C)/29557/2025	RABINDRA NATH JENA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500137
215	D-WP(C)/29558/2025	PRIYATAMA MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	

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216	D-WP(C)/29559/2025	BASANTA KUMAR PANDA VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //	
217	D-WP(C)/29560/2025	MAHENDRA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
218	D-WP(C)/29561/2025	NANDA KISHORE GHADEI VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
219	D-WP(C)/29562/2025	UPENDRA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
220	D-WP(C)/29563/2025	ADITYA SINGH VS CHAIRMAN, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA, BBSR	MOHAMMED FARADISH VS	// 0 //	
221	D-WP(C)/29564/2025	RABINDRA NATH SAHOO VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //	
222	D-WP(C)/29565/2025	PITAMBAR GHADEI VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //	
223	D-WP(C)/29568/2025	M/S CHANDAN SECURITY SERVICE, CUTTACK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //	
224	D-WP(C)/29572/2025	SARAT CHANDRA NAYAK VS STATE OF ORISSA	PRATAP KESHARI DEO VS	// 0 //	
225	D-WP(C)/29574/2025	DAVID ANTHONY TANDY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
226	D-WP(C)/29576/2025	BIPRA CHARAN MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	// 0 //	
227	D-WP(C)/29578/2025	AKSHAYA KUMAR ROUT	SASHIBHUSAN DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/29581/2025	GOLAKHA @ SATRUGHNA SAHOO	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/29585/2025	NAIYAR KHAN	LAXMAN PRADHAN	//	
		VS	VS	0	
		COLLECTOR, MAYURBHANJ		//	
230	D-WP(C)/29588/2025	MANAS RANJAN SAHOO	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/29589/2025	CHANDAN KUMAR PARIJA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/29590/2025	RATNAKAR DAS	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/29593/2025	GOVERNING BODY OF MAHARSHI BUDDHARAM DEB	KONECOLLEGE, SUBARNAPUR	//	
	WP(C)/20524/2025	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/29599/2025	SARASI BHOL	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/29601/2025	HEMANTA SAHOO	BASUDEV MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/29602/2025	NITYANANDA BEHERA	ASISH KUMAR RAY	//	AOD20230000467C202500018
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/29603/2025	BRAJA KISHORE BAL	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/29604/2025	PURNA CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

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239	D-WP(C)/29605/2025	STATE OF ODISHA BINOD CHANDRA CHOUDHURY VS	AMIT KUMAR SAA VS	// // 0	
240	D-WP(C)/29607/2025	STATE OF ODISHA SRIDHAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
241	D-WP(C)/29608/2025	STATE OF ODISHA JEEVAN KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
242	D-WP(C)/29609/2025	STATE OF ODISHA KISHORE KUMAR DASH VS	AMIT KUMAR SAA VS	// // 0	
243	D-WP(C)/29610/2025	STATE OF ODISHA BIBEKANANDA MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
244	D-WP(C)/29611/2025	STATE OF ODISHA UNION OF INDIA VS	AMIT KUMAR SAA, C.G.C VS	// // 0	AOR20220001583C202500040
245	D-WP(C)/29612/2025	SANGITA DALAI SURATH CHANDRA SAHOO VS	AMIT KUMAR SAA VS	// // 0	
246	D-WP(C)/29613/2025	STATE OF ODISHA PRASANNA KUMAR BEHERA VS	AMIT KUMAR SAA VS	// // 0	
247	D-WP(C)/29614/2025	STATE OF ODISHA M/S. ASHOK KUMAR SAHOO, ANGUL VS	KAJAL SAHOO VS	// // 0	
248	D-WP(C)/29615/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL DIVISION BALABHADRA PURTY VS	BIJAY KUMAR BEHERA VS	// // 0	AOR20220001736C202500027
249	D-WP(C)/29616/2025	STATE OF ODISHA SUBIR KUMAR BOSE VS	AMIT KUMAR SAA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/29617/2025	ASHALATA PANDA VS DEPUTY DIRECTOR CONSOLIDATION RANGE II CUTTACK CUM ADDL DIST MAGISTRATE, JAGATSINGHPUR	SATYABRATA DAS VS	// ()	
251	D-WP(C)/29619/2025	M/S. BINOD KUMAR SAHOO, ANGUL VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL DIVISION	KAJAL SAHOO VS	// ()	
252	D-WP(C)/29622/2025	SIMANCHALA GOUDA VS STATE OF ODISHA	PADMA CHARAN PATNAIK VS	// ()	
253	D-WP(C)/29623/2025	ANIMARANI DAS VS STATE OF ODISHA	ABINASH ROURAY VS	// ()	
254	D-WP(C)/29624/2025	KRUTIBAS GIRI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// ()	
255	D-WP(C)/29625/2025	GOURI INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS STATE OF ODISHA	DEBASURAM DAS VS	// ()	
256	D-WP(C)/29626/2025	PRAFULLA KUMAR DAS VS STATE OF ODISHA	ABINASH ROURAY VS	// ()	
257	D-WP(C)/29627/2025	SABANA PARWEEN VS STATE OF ODISHA	ABINASH ROURAY VS	// ()	
258	D-WP(C)/29628/2025 WP(C)/20513/2025	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP VS STATE OF ODISHA	RIKANTA KUMAR DALAI VS	// ()	AOD20240000306C202500085
259	D-WP(C)/29630/2025	RAMACHANDRA SETHI VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()	
260	D-WP(C)/29632/2025	CAPITAL INSTITUTE OF HEALTH SCIENCE, MANCHESWAR VS STATE OF ODISHA	ISSWAN BISHRA VS	// ()	
261	D-WP(C)/29633/2025	JAGANNATH MISHRA	UPENDRA KUMAR SAMAL	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/29634/2025	CHANDRA KANTA PRUSTY	SOUMYA RANJAN PATI	//	
		VS	VS	()	
		ODISHA INFORMATION COMMISSION, BBSR		//	
263	D-WP(C)/29636/2025	GOPAL CHANDRA MOHARANA	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/29638/2025	SURESH KUMAR BISWAL	SUKANTI SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/29639/2025	KASINATH DHANWAR	SUKANTA KUMAR DALAI	//	AOD20240000306C202500086
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/29640/2025	ABHIJIT MOHANTY	SUKANTA KUMAR DALAI	//	AOD20240000306C202500087
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/29642/2025	ACHYUTANANDA BEHERA	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
		SUPERINTENDING ENGINEER, TPNODL, BALASORE		//	
268	D-WP(C)/29644/2025	GOPAL CHANDRA MOHARANA	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/29645/2025	DOUPADI @ DROUPADI MOHANTY	JAYADEBA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/29646/2025	SHARMISTHA PRADHAN	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/29648/2025	PRIYABRATA MOHAPATRA	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/29649/2025	DR. SANGHAMITRA PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/29650/2025	STATE OF ODISHA GOURI DAS MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
274	D-WP(C)/29651/2025	STATE OF ODISHA DILLIP KUMAR PATTANAYAK VS	SURESH CHANDRA DASH VS	// // 0	AOD20240000953C202500021
275	D-WP(C)/29652/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD SARMISTHA PRADHAN VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
276	D-WP(C)/29653/2025	STATE OF ODISHA SIBASISH DASH VS	PIYUSH PANDA VS	// // 0	
277	D-WP(C)/29654/2025	STATE OF ODISHA SANJUKTA BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
278	D-WP(C)/29655/2025	STATE OF ODISHA MAMATA TRIPATHY VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202500054
279	D-WP(C)/29657/2025	STATE OF ODISHA BYOMOKESH CHANDAN KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
280	D-WP(C)/29658/2025	STATE OF ODISHA ASHOK KUMAR DAS VS	BIRENDRA KUMAR NAYAK VS	// // 0	
281	D-WP(C)/29659/2025	STATE OF ODISHA JAYASHRI CHOUDHURY VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
282	D-WP(C)/29660/2025	STATE OF ODISHA SONALI SAHOO VS	SOUMYA MISHRA VS	// // 0	
283	D-WP(C)/29662/2025	STATE OF ORISSA KARTIK CHARAN BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/29663/2025	AJAY KUMAR PATEL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
285	D-WP(C)/29664/2025	MANORANJAN PARHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
286	D-WP(C)/29665/2025	SATRUGHN PARIDA VS DISTRICT REGISTRAR SUNDARGARH CUM ADDL DIST MAGISTRATE, SUNDARGARH	GAGAN BIHARI SINGH VS	// 0 //	
287	D-WP(C)/29666/2025	AYASAKANTA MOHANTY VS CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA	BISWABIHARI MOHANTY VS	// 0 //	
288	D-WP(C)/29667/2025	KHAGEN CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
289	D-WP(C)/29668/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// 0 //	
290	D-WP(C)/29670/2025	SAVITRI MOHANTY VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
291	D-WP(C)/29671/2025	M/S BOUDH INFRA VENTURE PVT.LTD, BBSR VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //	
292	D-WP(C)/29673/2025	KABITARANI PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
293	D-WP(C)/29674/2025	NARAYAN BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //	AOD20240000545C202500001
294	D-WP(C)/29675/2025	SNEHANSHU SEKHAR NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
295	D-WP(C)/29676/2025	PRAMOD KUMAR KHATUA	RAMESH CHANDRA MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/29677/2025	PUSPA SHARMA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/29678/2025	ARNNAPURNA PANDA	SIDHARTHA DAS	//	
		VS	VS	0	
		COLLECTOR, KEONJHAR		//	
298	D-WP(C)/29679/2025	CH.MOHAN RAO	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/29680/2025	PRASANTA KUMAR BARIK	RAMESH CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/29681/2025	UPENDRA BISWAL	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/29682/2025	M/S SRI RAM ICE FACTORY, PURI	KARUNAKAR GAYA	//	
		VS	VS	0	
		CHIEF MANAGAER CUM AUTHORIZES OFFICER, KHURDA		//	
302	D-WP(C)/29685/2025	ANUP KUMAR PANDA	OM SWARUP	//	
		VS	VS	0	
		INDIAN OVERSEAS BANK		//	
303	D-WP(C)/29687/2025	MOTHER TERESA COLLEGE OF NURSING, JAJPUR	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE REGISTRAR, ODISHA UNIVERSITY OF HEALTH SCIENCES, BBSR		//	
304	D-WP(C)/29688/2025	DURYODHAN BAG	PRAHALLAD SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/29689/2025	SK.SALAUDDIN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/29691/2025	GAUTAM PATNAIK	ANUP NARAYAN MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/29692/2025	PRINCIPAL COMMISSIONER OF CT AND GST, BINOD KUMAR BARIK VS STATE OF ODISHA	ODISHA, CUTTACK RAMESHCHANDRA MISHRA VS STATE OF ODISHA	// // 0 //	
308	D-WP(C)/29694/2025	AINTHA KISHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS STATE OF ODISHA	// 0 //	
309	D-WP(C)/29696/2025	BHAGYALAXMI BEHERA @ SAHOO VS STATE OF ODISHA	SUBASH CHANDRA RATH VS STATE OF ODISHA	// 0 //	
310	D-WP(C)/29697/2025	MINATI DEHURI VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS STATE OF ODISHA	// 0 //	
311	D-WP(C)/29698/2025	JAGADANANDA JAGADALA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS STATE OF ODISHA	// 0 //	
312	D-WP(C)/29699/2025	SUSANTA KUMAR PATRA VS STATE OF ODISHA	ASHUTOSH DASH VS STATE OF ODISHA	// 0 //	
313	D-WP(C)/29700/2025	NIROD PANDE VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS STATE OF ODISHA	// 0 //	
314	D-WP(C)/29702/2025	KALIA PRASAD DASH VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
315	D-WP(C)/29703/2025	PHAKIRCHAN SAHU VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS STATE OF ODISHA	// 0 //	
316	D-WP(C)/29705/2025	PRUTHWIRAJ LENKA VS STATE OF ODISHA	SITA KANTA HOTA VS STATE OF ODISHA	// 0 //	
317	D-WP(C)/29706/2025	AKHIL KUMAR MOHANTY VS SUBODH MOHANTY	SHIB SHANKAR MOHANTY VS SUBODH MOHANTY	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/29708/2025	SHASHANK YADAV VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// 0 //	
319	D-WP(C)/29710/2025	JASOBANTA DAS VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
320	D-WP(C)/29711/2025	SUNITA BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //	
321	D-WP(C)/29712/2025	SUNDAR MOHAN BEHERA VS STATE OF ODISHA	BISWAJIT MAHARANA VS	// 0 //	
322	D-WP(C)/29713/2025	CHANDRA SEKHAR PANIGRAHI VS GOVT. OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //	
323	D-WP(C)/29714/2025	M/S MAA SIDHHA BASULI WOMEN SELF HELP GROUP VS STATE OF ODISHA	ABHIRAM KUMAR SAMAL VS	// 0 //	
324	D-WP(C)/29715/2025	BINOY BHUSHAN JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
325	D-WP(C)/29716/2025	SANTI SOUJANYA RATNA NABHI VS CHIEF GENERAL MANAGER, IDBI HOUSE, BBSR	SASWATI MOHAPATRA VS	// 0 //	
326	D-WP(C)/29717/2025	SIDHESWAR NAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
327	D-WP(C)/29718/2025	KAMINI PANIGRAHI VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //	
328	D-WP(C)/29719/2025	HARESH PODHA VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //	
329	D-WP(C)/29720/2025	NABIN BEHERA	PRAFULLA KUMAR KAR	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WPCRL/22260/2025	CONSOLIDATION OFFICER CUM ADDL. SUB COLLECTOR, CONSOLIDATION CUM SETTLEMENT, BARGARH SUKADEV DEHURY @ SUKA	RADHARAMAN DAS NAYAK	//0	
		VS	VS	()	
331	D-ABLAPL/22223/2025	STATE OF ODISHA BIKRAM SEN MARTHA	SARBESWAR SAHOO	PIPLI /651 /2022	AOD20220004505C202500070
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/22224/2025	LAL BABU @ LAL BIHARI @ MAL BABU	SW ARAJ PATEL	SUNDARGARH TOWN /257 /2025	AOR20220000246C202500070
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/22225/2025	SABNAM TANTY @ SAPNA	SWARAJ PATEL	SUNDARGARH TOWN /257 /2025	AOR20220000246C202500069
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/22227/2025	NIKHIL KANTA	SATYABRATA DASH	SUNABEDA /119 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/22230/2025	PABITRA ROUT	ARIJEET MISHRA	JAKHAPURA /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/22231/2025	MAMI MAHANTY @ MAMATA MOHANTY	ASWINI KUMAR MISHRA-3	NAYAGARH /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/22232/2025	SUBHA LAXMI BARIK	PRIYA RANJAN SINGH	NALCO /187 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/22234/2025	SUKANTA KUMAR PANDA	ALOK KUMAR KAR	NACHUNI /206 /2025	AOR20220001297C202500186
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/22239/2025	RADHIKA PADAMAVAR	UMAKANTA BARIK	KUNDEI /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/22240/2025	SUKANTA SETHI	BIJAYA KUMAR BEHERA 1	BHADRAK RURAL /265 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/22243/2025	STATE OF ODISHA KHIROD MALIK VS	BIJAYA KUMAR BEHERA 1 VS	// SABARANG /125 /2025 ()	
342	D-ABLAPL/22244/2025	STATE OF ODISHA NAROTTAM NAYAK VS	SIDDHARTHA SAMAL VS	// BAGDIA /131 /2025 ()	
343	D-ABLAPL/22247/2025	STATE OF ODISHA MUJLIM BEHERA VS	SAROJ KUMAR DASH VS	// HINDOL /198 /2025 ()	
344	D-ABLAPL/22253/2025	STATE OF ODISHA SOUMYA RANJAN NATH @ LIPU @ SOMYA NATH VS	SOUMYA RANJAN MOHANTY VS	// BALIMI /124 /2025 ()	
345	D-ABLAPL/22270/2025	STATE OF ODISHA THEBIRA SAHU VS	PANCHANAN PANIGRAHI VS	// BAGDIA /77 /2025 ()	AOR2025000001C202500036
346	D-ABLAPL/22273/2025	STATE OF ODISHA RAJAN DAS VS	DEBASISH SAMAL VS	// DHAMNAGAR /256 /2025 ()	
347	D-ABLAPL/22277/2025	STATE OF ODISHA LAXMIDHAR BEHERA VS	GHANASHYAM MUDULI VS	// SALIPUR /227 /2025 ()	AOR20220002820C202500008
348	D-ABLAPL/22281/2025	STATE OF ODISHA SANDEEP NAYAK @ KANHA NAYAK VS	BIDESHI KUMAR GHADEI VS	// SEA BEACH /180 /2025 ()	
349	D-ABLAPL/22283/2025	STATE OF ODISHA MAMATA MALLICK VS	LINGARAJ SARANGI VS	// MANCHESWAR P.S. /395 /2025 ()	
350	D-ABLAPL/22284/2025	STATE OF ODISHA SUSANTA @ SUSHANTA SOREN VS	BASANTA KUMAR DAS VS	// ANGUL TOWN /644 /2025 ()	
351	D-ABLAPL/22285/2025	STATE OF ODISHA TRINATH NIRIKI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// NANDAPUR /75 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/22290/2025	MIR KAMAL @ SK.KAMAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /129 /2025 () //	
353	D-ABLAPL/22293/2025	SANTOSH KUMAR GOCHHAYAT VS STATE OF ODISHA	SATYA JEET ROUT VS	TALCHER TOWN /643 /2022 () //	
354	D-ABLAPL/22295/2025	RAMA CHANDRA MOHAPATRA VS STATE OF ODISHA	ANURAG PATI VS	JODAPADAR /115 /2025 () //	
355	D-ABLAPL/22296/2025	BARUN BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	KAMARDA /110 /2025 () //	
356	D-ABLAPL/22298/2025	PRAJYNA DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHARATPUR PS /378 /2025 () //	
357	D-ABLAPL/22299/2025	ARATARAN SETHI @ KANDHA SETHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TANGI (KHURDA) /348 /2025 () //	AOR20220001736C202500028
358	D-ABLAPL/22300/2025	MANAS RANJAN DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHARATPUR PS /378 /2025 () //	
359	D-ABLAPL/22301/2025	ANADI NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHANTAPADA /177 /2025 () //	
360	D-ABLAPL/22302/2025	SUNIL SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	TALSARA /173 /2025 () //	AOR20220003722C202500128
361	D-ABLAPL/22303/2025	SUBHRANSHU ROUT VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	TIGIRIA /154 /2024 () //	AOD20250000928C202500009
362	D-ABLAPL/22304/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR ROAD /183 /2025 () //	
363	D-ABLAPL/22306/2025	SUMANTA SAGARIA	BIKRAM CHANDRA GHADAI	KHARIAR /196 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/22308/2025	ABHIMANYU NAYAK	ASHOK KUMAR SARANGI	JAJPUR SADAR /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/22310/2025	MAMATA BARIK @ MAMI MOHANTY	JYOTIRMAYA SAHOO	KABISURYANAGAR /439 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/22313/2025	BALENDRA MALI	JYOTIRMAYA SAHOO	MOHANA /54 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/22320/2025	PRAFULA BISWAL @ PRAFULLA BISWAL	AMITAV TRIPATHY	NAYAGARH SADAR /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/22323/2025	MILLI @ RANJIT KUMAR PADHY	TUKUNA KUMAR MISHRA	GUNUPUR /78 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/22324/2025	SIBANANDA SWAIN @ GOBARA	PRAVU PITYARTHI KU. PANDIT	MAHANGA /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/22331/2025	BEDA @ DHIREN SAMAL	PANCHANAN PANIGRAHI	RASOL /185 /2025	AOR2025000001C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/22332/2025	SWARNAPRAVA KHLAR @ KHILAR	MANOJ KUMAR JENA	SALIPUR /320 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/22341/2025	RANJAN SETHY	DEEPAK KU SAHOO	RAJNAGAR /223 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/22343/2025	ASHI @ ASHISH MALIK	DEEPAK KU SAHOO	NIKIRAI /230 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/22348/2025	SARBESWAR PRADHAN	PUSPAMITRA MOHAPATRA	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/22350/2025	STATE OF ODISHA KUNILATA ROUT VS	BISWORANJAN SWAIN VS	// NIMAPADA /82 /2025 ()	
376	D-ABLAPL/22355/2025	STATE OF ODISHA KISHAN BARIK VS	DIBYAJYOTI SAHOO VS	// BHADRAK TOWN /336 /2025 ()	
377	D-ABLAPL/22358/2025	STATE OF ODISHA RATHA NAG VS STATE OF ODISHA	SAILABALA JENA VS	// LATHOR /125 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :23/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/296/2023 CRLMA/296/2023	PRASANNA PATRA MP		27/2025
2	D-MSA/29550/2025 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PV MP	TRAMDEB SACHARY	95/2025
3	D-MSA/29550/2025 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PV MP	TRAMDEB SACHARY	96/2025
4	D-MSA/29550/2025 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PV MP	TRAMDEB SACHARY	97/2025
5	D-TRP(C)/29502/2025 TRP(C)/ /	BARSHA PRIYADARSINI PAGAL MP	SIDDHARTHA SAMAL	246/2025
6	D-TRP(C)/29595/2025 TRP(C)/ /	SIBANI SAHU MP	LALATENDU SAMANTARAY	247/2025
7	D-TRP(C)/29620/2025 TRP(C)/ /	BANITA PRIYADARSINI SARANGI MP	SIBA PRASAD SAHOO	248/2025
8	D-TRP(C)/29631/2025 TRP(C)/ /	HASIDA BEGUM MP	ANURAG PATI	249/2025
9	D-TRP(C)/29635/2025 TRP(C)/ /	BANITA PRIYADARSINI SARANGI MP	SIBA PRASAD SAHOO	250/2025
10	D-CONTC/17314/2025 CONTC/2156/2025	NARAHARI BAL MP		256/2025
11	D-CONTC/29078/2025 CONTC/3392/2025	KRUSHNA BALLAV SABAR MP	ADV.	257/2025
12	D-CONTC/652/2016 CONTC/652/2016	RAJKISHORE MAHAPATRA MP	M/S.	258/2025
13	D-RVWPET/16279/2025 RVWPET/121/2025	ARYAN KUMAR BAL MP	SUBHADUTTA ROUSTRAY	278/2025
14	D-RVWPET/16274/2025 RVWPET/120/2025	AMRUTANSHU PRUSTY MP	SUBHADUTTA ROUSTRAY	279/2025
15	D-RPFAM/256/2022 RPFAM/256/2022	BHAGAT CHARAN SAHOO MP	DEBASIS SAHOO	319/2025
16	D-RPFAM/27042/2025 RPFAM/199/2025	SAMBIT MOHANTY MP	BISWARANJAN DALAI	320/2025
17	D-MATA/134/2018 MATA/134/2018	SIDHARTHA SETHI MP	M/S.BHABANI SHANKAR RAYAGURU	388/2025
18	D-MATA/29709/2025 MATA/ /	NIBEDITA SWAR MP	SANTOSH KUMAR SAMANTARAY	389/2025
19	D-CRLREV/20222/2025 CRLREV/ /	DASHARATHI KHILAR MP	DAYANIDHI MISHRA	618/2025
20	D-CRLREV/22256/2025 CRLREV/ /	ANIL SINGH SAMANTARAY MP	RATIKANTA MOHAPATRA	619/2025
21	D-CRLREV/22264/2025 CRLREV/ /	BHIKUN MAHAKUD MP	AMULYA RATNA PANDA	620/2025
22	D-CRLREV/20161/2025 CRLREV/408/2025	SPANDAN MOHANTY MP	BAIBASWATA PANIGRAHI	621/2025
23	D-CRLREV/20172/2025 CRLREV/ /	JAHUR ALI KHAN MP	ALOK KUMAR MOHAPATRA	622/2025
24	D-CRLREV/25563/2024 CRLREV/464/2024	AMBUJA PATEL MP	MANORANJAN PADHI	623/2025
25	D-CRLREV/20406/2025 CRLREV/ /	RAJESH ROSHAN PATTNAIK MP	BIJAYA KUMAR RAGADA	624/2025
26	D-CRLREV/21343/2025	KAMALAKANTA MISHRA	DEBASNAN DAS	

	CRLREV/ /	MP		625/2025
27	D-CRLREV/22316/2025	SUSANTA KUMAR DALEI	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		626/2025
28	D-CRLREV/22316/2025	SUSANTA KUMAR DALEI	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		627/2025
29	D-CRLREV/22326/2025	PINTU MALLICK	BUDHIRAM DAS	
	CRLREV/ /	MP		628/2025
30	D-CRLREV/22326/2025	PINTU MALLICK	BUDHIRAM DAS	
	CRLREV/ /	MP		629/2025
31	D-CRLREV/5473/2025	BISWAJIT RATH	BIRENDRA KUMAR MOHAPATRA	
	CRLREV/101/2025	MP		630/2025
32	D-CRLREV/22347/2025	PITAMBAR PARIDA	ASHOK KUMAR SWAIN 1	
	CRLREV/ /	MP		631/2025
33	D-CRLREV/22347/2025	PITAMBAR PARIDA	ASHOK KUMAR SWAIN 1	
	CRLREV/ /	MP		632/2025
34	D-FAO/722/2019	BASUDEV SAHOO		
	FAO/722/2019	MP		661/2025
35	D-FAO/722/2019	BASUDEV SAHOO		
	FAO/722/2019	MP		662/2025
36	D-FAO/29592/2025	RANJIT MOHANTY	RAICHARAN MOHAPATRA	
	FAO/ /	MP		663/2025
37	D-FAO/27484/2025	PRIYANATH BEHERA	PRAVAT KUMAR NAYAK	
	FAO/ /	MP		664/2025
38	D-RSA/362/2023	DURGESH NANDINI SAHOO	MAHESWAR MOHANTY	
	RSA/362/2023	MP		1017/2025
39	D-RSA/362/2023	DURGESH NANDINI SAHOO	MAHESWAR MOHANTY	
	RSA/362/2023	MP		1018/2025
40	D-RSA/362/2023	DURGESH NANDINI SAHOO	MAHESWAR MOHANTY	
	RSA/362/2023	MP		1019/2025
41	D-RSA/173/2004	SAHADEV SETHI	SOUMYA MISHRA	
	RSA/173/2004	MP		1020/2025
42	D-RSA/173/2004	SAHADEV SETHI	M/S.S.P.MISHRA	
	RSA/173/2004	MP		1021/2025
43	D-RSA/173/2004	SAHADEV SETHI	M/S.S.P.MISHRA	
	RSA/173/2004	MP		1022/2025
44	D-RSA/173/2004	SAHADEV SETHI	M/S.S.P.MISHRA	
	RSA/173/2004	MP		1023/2025
45	D-RSA/173/2004	SAHADEV SETHI	M/S.S.P.MISHRA	
	RSA/173/2004	MP		1024/2025
46	D-RSA/173/2004	SAHADEV SETHI	M/S.S.P.MISHRA	
	RSA/173/2004	MP		1025/2025
47	D-RSA/173/2004	SAHADEV SETHI	M/S.S.P.MISHRA	
	RSA/173/2004	MP		1026/2025
48	D-RSA/173/2004	SAHADEV SETHI	M/S.S.P.MISHRA	
	RSA/173/2004	MP		1027/2025
49	D-RSA/173/2004	SAHADEV SETHI	M/S.S.P.MISHRA	
	RSA/173/2004	MP		1028/2025
50	D-RSA/173/2004	SAHADEV SETHI	M/S.S.P.MISHRA	
	RSA/173/2004	MP		1029/2025
51	D-CMP/29500/2025	STATE BANK OF INDIA	AKHYAYA KUMAR MISRA	
	CMP/ /	MP		1091/2025
52	D-CMP/29508/2025	PREMJIT DAS	SUBHAM SHARMA	
	CMP/ /	MP		1092/2025
53	D-CMP/29516/2025	UTKAL VIKASH PARISHAD, KHURDHA	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		1093/2025
54	D-CMP/29586/2025	BHIMSEN LENKA	ALOK KUMAR MOHAPATRA	
	CMP/ /	MP		1094/2025
55	D-CMP/29594/2025	MOLLA MOHAMMAD ROOHUL	NARAYAN PRASAD PARIJA	
	CMP/ /	MP		1095/2025
56	D-CMP/29598/2025	BASANTI KHATUA	SAMIR KUMAR MISHRA(SR. ADV.)	
	CMP/ /	MP		1096/2025
57	D-CMP/29618/2025	M/S B.K.JENA AND ASSOCIATES, JAGATSI	SINGHURVA RAY	
	CMP/ /	MP		1097/2025

58	D-CMP/29629/2025 CMP/ /	THE CENTRAL WERE HOUSING CROP., NEW DELHI MP	DEBIL CHANDRA BEHURA	1098/2025
59	D-CMP/29637/2025 CMP/ /	MASJIG E AHLE HADEES MP	KISHORE KUMAR MISHRA	1099/2025
60	D-CMP/29661/2025 CMP/ /	PRAMILABALA GANTAYAT MP	SIDHESWAR RATH	1100/2025
61	D-CMP/29684/2025 CMP/ /	GOURI DWIBEDY MP	SOUMYA SUCHARITA DEO	1101/2025
62	D-CMP/2112/2025 CMP/164/2025	M/S ARCHITECTS COMBINE, KHURDA MP	SUDHANSU SEKHAR JENA	1102/2025
63	D-CMP/29695/2025 CMP/ /	PRAMILA RAY MP	SOURAV DAS	1103/2025
64	D-CMP/29701/2025 CMP/ /	FAGU MAHAKUD MP	MANORANJAN MISHRA	1104/2025
65	D-ABLAPL/16701/2025 ABLAPL/6644/2025	MOHAN @ MANMOHAN SAHU MP		1396/2025
66	D-ABLAPL/28358/2024 ABLAPL/10437/2024	MAMINA DAS MP		1397/2025
67	D-ABLAPL/17686/2025 ABLAPL/7374/2025	SATYAWART MISHRA MP	PRATYASISH MOHANTY	1398/2025
68	D-ABLAPL/7846/2025 ABLAPL/2933/2025	BANAMALI SAHU MP		1399/2025
69	D-MACA/193/2007 MACA/193/2007	BIRANCHI NAIK MP	M/S.SARAT KU.MOHANTY	1899/2025
70	D-MACA/590/2009 MACA/590/2009	KASINATH SHARMA MP	M/S.SRINIBAS MOHANTY, S.DEI, K.NAYAK	1900/2025
71	D-MACA/27253/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD.,SUNDA MP	DEBIL CHANDRA BEHURA	1901/2025
72	D-MACA/25716/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD.,BSP MP	SHRAKASH KUMAR MOHANTY	1902/2025
73	D-MACA/24177/2025 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD, MP	PRAKASH KUMAR MOHANTY	1903/2025
74	D-MACA/25708/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO. LTD.,SAR MP	ABALASH KUMAR MOHANTY	1904/2025
75	D-MACA/25704/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO. LTD.,SAR MP	ABALASH KUMAR MOHANTY	1905/2025
76	D-MACA/29621/2025 MACA/ /	D.M.,UNITED INDIA INSURANCE CO. LTD, MP	JAMES NICHANDRA SAHOO 1	1906/2025
77	D-MACA/29621/2025 MACA/ /	D.M.,UNITED INDIA INSURANCE CO. LTD, MP	JAMES NICHANDRA SAHOO 1	1907/2025
78	D-MACA/32862/2024 MACA/773/2024	RUMA BEHERA MP	JEEVANJYOTI MOHANTY	1908/2025
79	D-MACA/11535/2025 MACA/411/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE MP	ANCDAMTD,BSR	1909/2025
80	D-CRLMC/22229/2025 CRLMC/ /	SASMITA RANI NAYAK MP	BRAJA KISHOR PANDA	1964/2025
81	D-CRLMC/22229/2025 CRLMC/ /	SASMITA RANI NAYAK MP	BRAJA KISHOR PANDA	1965/2025
82	D-CRLMC/22241/2025 CRLMC/ /	KHILESWARI DANDSENA MP	BIJAYA KUMAR BEHERA 1	1966/2025
83	D-CRLMC/1243/2020 CRLMC/1243/2020	KRUSHNA CHANDRA MOHAPATRA MP		1967/2025
84	D-CRLMC/646/2025 CRLMC/293/2025	RAVI SHANKAR AGRAWAL MP	SAIBRATA RATH	1968/2025
85	D-CRLMC/22263/2025 CRLMC/ /	HAREKRUSHNA MALLICK MP	NIRANJAN PANDA	1969/2025
86	D-CRLMC/22278/2025 CRLMC/ /	SABITRI SAHU MP	SANTOSH KUMAR MAHANTY	1970/2025
87	D-CRLMC/19801/2025 CRLMC/ /	BHIKU @ SANTANU PARIDA MP	PRAVASH CHANDRA JENA	1971/2025
88	D-CRLMC/19353/2025 CRLMC/ /	DR. SANJIT MOHAPATRA MP	PRAVASH CHANDRA JENA	1972/2025
89	D-CRLMC/22340/2025	LOKARANJAN MISHRA	ABHAS MOHANTY	

	CRLMC/ /	MP		1973/2025
90	D-CRLMC/22342/2025	MONALISA @ MONALISHA NAYAK	SUVASHISH PATTANAIAK	
	CRLMC/ /	MP		1974/2025
91	D-CRLMC/22344/2025	MONALISA @ MONALISHA NAYAK	SUVASHISH PATTANAIAK	
	CRLMC/ /	MP		1975/2025
92	D-CRLMC/22175/2025	AKHILESH PANIGRAHI	NIRANJAN LENKA	
	CRLMC/ /	MP		1976/2025
93	D-CRLA/20973/2024	ASHISH KUMAR PANDA	M/S	
	CRLA/817/2024	MP		1991/2025
94	D-CRLA/20014/2025	KAPILA@KAPILASH BHOI	TEJASWI KUMAR PRADHAN	
	CRLA/786/2025	MP		1992/2025
95	D-CRLA/22257/2025	SATYAJIT SWAIN	BISWAJIT NAYAK	
	CRLA/ /	MP		1993/2025
96	D-CRLA/22257/2025	SATYAJIT SWAIN	BISWAJIT NAYAK	
	CRLA/ /	MP		1994/2025
97	D-CRLA/520/2018	AMARESH PRADHAN	ARUN KUMAR ACHARYA	
	CRLA/520/2018	MP		1995/2025
98	D-CRLA/520/2018	AMARESH PRADHAN	ARUN KUMAR ACHARYA	
	CRLA/520/2018	MP		1996/2025
99	D-CRLA/21377/2025	GANESH @ GANESWAR GEDI	DEBASNAN DAS	
	CRLA/ /	MP		1997/2025
100	D-CRLA/13/2006	SUKADEV DEHURY	M/S.MANOJ KU.MOHANTY	
	CRLA/13/2006	MP		1998/2025
101	D-CRLA/22333/2025	MANAS KUMAR SAMAL @ KANHUA	BIBHU PRASAD MOHANTY	
	CRLA/ /	MP		1999/2025
102	D-CRLA/22333/2025	MANAS KUMAR SAMAL @ KANHUA	BIBHU PRASAD MOHANTY	
	CRLA/ /	MP		2000/2025
103	D-CRLA/22335/2025	MANASH NAYAK	ROHIT RANJAN RAY	
	CRLA/ /	MP		2001/2025
104	D-CRLA/22335/2025	MANASH NAYAK	ROHIT RANJAN RAY	
	CRLA/ /	MP		2002/2025
105	D-CRLA/22334/2025	JUDHISTI JAGAT @JUGESTI @ BIKASH	SATYA NARAYAN MISHRA 4	
	CRLA/ /	MP		2003/2025
106	D-CRLA/22330/2025	KRUPASINDHU SAHU	SATYA NARAYAN MISHRA 4	
	CRLA/ /	MP		2004/2025
107	D-CRLA/22330/2025	KRUPASINDHU SAHU	SATYA NARAYAN MISHRA 4	
	CRLA/ /	MP		2005/2025
108	D-WA/29486/2025	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		3309/2025
109	D-WA/29486/2025	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		3310/2025
110	D-WA/29486/2025	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		3311/2025
111	D-WA/29487/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3312/2025
112	D-WA/29487/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3313/2025
113	D-WA/28538/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3314/2025
114	D-WA/29517/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3314/2025
115	D-WA/29517/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3315/2025
116	D-WA/29570/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		3316/2025
117	D-WA/29570/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		3317/2025
118	D-WP(C)/29484/2025	LAKHINANA JANAKI RAO	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		12305/2025
119	D-WP(C)/29485/2025	ABHILIPSA NAIK	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		12306/2025
120	D-WP(C)/25771/2025	DIPTI KUMAR PRAHARAJ		
	WP(C)/17838/2025	MP		12307/2025

121	D-WP(C)/34341/2024 WP(C)/20126/2024	SANTILATA MALLIK MP		12308/2025
122	D-WP(C)/28426/2025 WP(C)/20232/2025	ZEE ENTERTAINMENT ENTERPRISES LTD MP	AMIT KUMAR MOHANTY	12309/2025
123	D-WP(C)/29492/2025 WP(C)/ /	ABHIRAM CARETAKING AND EXPERT SERVICES MP	SUBASH NANDA	12310/2025
124	D-WP(C)/29493/2025 WP(C)/ /	PRASANTA KUMAR SAHOO MP	ASIT KUMAR JENA	12311/2025
125	D-WP(C)/3672/2012 WP(C)/3672/2012	SABITAMAYEE DEVI MP	DEBADEEPTA SAHOO	12312/2025
126	D-WP(C)/29495/2025 WP(C)/20455/2025	MANAS RANJAN DASH MP	PRAKASH KUMAR MISHRA	12313/2025
127	D-WP(C)/41830/2021 WP(C)/41830/2021	PANCHARATNA MAHAKUD MP	PRABHAT KUMAR DASH	12314/2025
128	D-WP(C)/29496/2025 WP(C)/ /	AMAN KUMAR PANDA MP	KARUNAKAR RATH	12315/2025
129	D-WP(C)/29499/2025 WP(C)/ /	KRUSHNA CHANDRA NAYAK MP	SESHADEV DASH	12316/2025
130	D-WP(C)/29378/2025 WP(C)/20495/2025	DUKHISHYAM SAHOO MP	ANJAN KUMAR BISWAL	12317/2025
131	D-WP(C)/29514/2025 WP(C)/ /	BASANTA KUMAR PRADHAN MP	AMIT PRASAD BOSE	12318/2025
132	D-WP(C)/29513/2025 WP(C)/ /	ANNAPURNA BARIK MP	SAROJ KUMAR DASH	12319/2025
133	D-WP(C)/29505/2025 WP(C)/ /	KALYAN KUMAR MALLIK MP	SESHADEV DASH	12320/2025
134	D-WP(C)/29520/2025 WP(C)/ /	BAIKUNTHA CHARAN KHADENGA MP	AMIT PRASAD BOSE	12321/2025
135	D-WP(C)/29519/2025 WP(C)/20456/2025	SRIBATSA KUMAR JENAMANI MP	SAIBRATA RATH	12322/2025
136	D-WP(C)/29504/2025 WP(C)/ /	BIJAYALAXMI BEHERA MP	SESHADEV DASH	12323/2025
137	D-WP(C)/29528/2025 WP(C)/ /	RAGHUNATH MOHAPATRA MP	SESHADEV DASH	12324/2025
138	D-WP(C)/29507/2025 WP(C)/ /	LAXMIDHAR PRAHARAJ MP	SESHADEV DASH	12325/2025
139	D-WP(C)/29511/2025 WP(C)/ /	MURALIDHAR BARAL MP	SESHADEV DASH	12326/2025
140	D-WP(C)/29539/2025 WP(C)/ /	SAKTIPRASANNA SAHOO MP	KULADA NANDA DAS	12327/2025
141	D-WP(C)/29454/2025 WP(C)/ /	LUXMI TEA CO PRIVATE LTD., KALKATA MP	SOUMYA RANJAN MOHANTY	12328/2025
142	D-WP(C)/29540/2025 WP(C)/ /	JAGABANDHU BEHERA MP	SRIKAR KUMAR RATH	12329/2025
143	D-WP(C)/29525/2025 WP(C)/ /	HARIHARA DORA MP	SESHADEV DASH	12330/2025
144	D-WP(C)/29542/2025 WP(C)/ /	RABINDRA BHADEI MP	SRIKAR KUMAR RATH	12331/2025
145	D-WP(C)/29544/2025 WP(C)/ /	MAHENDRA BARIK MP	SRIKAR KUMAR RATH	12332/2025
146	D-WP(C)/29547/2025 WP(C)/ /	NAKULA BARIK MP	SRIKAR KUMAR RATH	12333/2025
147	D-WP(C)/29549/2025 WP(C)/ /	PURNNA CHANDRA BARIK MP	SRIKAR KUMAR RATH	12334/2025
148	D-WP(C)/26424/2025 WP(C)/18380/2025	GURU CHARAN MOHAPATRA MP		12335/2025
149	D-WP(C)/29553/2025 WP(C)/ /	RAJENDRA BARIK MP	SRIKAR KUMAR RATH	12336/2025
150	D-WP(C)/29551/2025 WP(C)/ /	ARNNAPURNA PANDA MP	SIDHARTHA DAS	12337/2025
151	D-WP(C)/29552/2025 WP(C)/ /	PRATAP CHANDRA MEHER MP	HARIPAD MOHANTY	12338/2025
152	D-WP(C)/29526/2025	KUNTALA BEHERA	SESHADEV DASH	

	WP(C)/ /	MP		12339/2025
153	D-WP(C)/29554/2025	PANCHANAN BARIK	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		12340/2025
154	D-WP(C)/29556/2025	MANGULI BARIK	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		12341/2025
155	D-WP(C)/29560/2025	MAHENDRA BARIK	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		12342/2025
156	D-WP(C)/29561/2025	NANDA KISHORE GHADEI	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		12343/2025
157	D-WP(C)/29527/2025	GOBINDA CHANDRA SAHOO	SESHADEV DASH	
	WP(C)/ /	MP		12344/2025
158	D-WP(C)/29562/2025	UPENDRA BARIK	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		12345/2025
159	D-WP(C)/29565/2025	PITAMBAR GHADEI	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		12346/2025
160	D-WP(C)/24335/2025	SUBHASINI JENA		
	WP(C)/16810/2025	MP		12347/2025
161	D-WP(C)/7021/2025	ROYAL SECURITY SERVICES, SRI RAM VILLAGE, BALASORE	SRIKAR KUMAR RATH	
	WP(C)/5474/2025	MP		12348/2025
162	D-WP(C)/29581/2025	GOLAKHA @ SATRUGHNA SAHOO	PRATYUSHA NAIDU	
	WP(C)/ /	MP		12349/2025
163	D-WP(C)/25558/2025	BADAL MAHANTA	ABHILASH MISHRA	
	WP(C)/18947/2025	MP		12350/2025
164	D-WP(C)/29588/2025	MANAS RANJAN SAHOO	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		12351/2025
165	D-WP(C)/40109/2023	SUPRATIVA, CUTTACK	ABHILASH MISHRA	
	WP(C)/40109/2023	MP		12352/2025
166	D-WP(C)/29590/2025	RATNAKAR DAS	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		12353/2025
167	D-WP(C)/6509/2022	NIRMALA TARASIA	BRAHMANANDA TRIPATHY,M/S.SUDARSAN BEHERA,N.TRIPATHY,S	
	WP(C)/6509/2022	MP		12354/2025
168	D-WP(C)/22339/2025	BHUBANESWAR GIRI	BIDESH RANJAN BEHERA	
	WP(C)/15414/2025	MP		12355/2025
169	D-WP(C)/22339/2025	BHUBANESWAR GIRI	BIDESH RANJAN BEHERA	
	WP(C)/15414/2025	MP		12356/2025
170	D-WP(C)/55050/2024	M/S.SHREEROSE WEALTH VENTURES LTD,BOHRA CHAN	PRABOJ CHANDRA NAYAK	
	WP(C)/412/2025	MP		12357/2025
171	D-WP(C)/55050/2024	M/S.SHREEROSE WEALTH VENTURES LTD,BOHRA CHAN	PRABOJ CHANDRA NAYAK	
	WP(C)/412/2025	MP		12358/2025
172	D-WP(C)/29593/2025	GOVERNING BODY OF MAHARSHI BUDDHISM INDIAN COLLEGE, SUBARNAPUR		
	WP(C)/20524/2025	MP		12359/2025
173	D-WP(C)/29614/2025	M/S. ASHOK KUMAR SAHOO, ANGUL	KAJAL SAHOO	
	WP(C)/ /	MP		12360/2025
174	D-WP(C)/27514/2025	SASHIKANTA BEHERA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		12361/2025
175	D-WP(C)/29619/2025	M/S. BINOD KUMAR SAHOO, ANGUL	KAJAL SAHOO	
	WP(C)/ /	MP		12362/2025
176	D-WP(C)/29611/2025	UNION OF INDIA	AMIT KUMAR SAA, C.G.C	
	WP(C)/ /	MP		12363/2025
177	D-WP(C)/29624/2025	KRUTIBAS GIRI	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		12364/2025
178	D-WP(C)/29625/2025	GOURI INSTITUTE OF MEDICAL SCIENCE, BARSINGUDA	ANUSRI GUPTA	
	WP(C)/ /	MP		12365/2025
179	D-WP(C)/29626/2025	PRAFULLA KUMAR DAS	ABINASH ROURAY	
	WP(C)/ /	MP		12366/2025
180	D-WP(C)/29630/2025	RAMACHANDRA SETHI	NIRANJAN LENKA	
	WP(C)/ /	MP		12367/2025
181	D-WP(C)/9813/2025	M/S PLANET HOSPITALITY SERVICES,BBSR		
	WP(C)/7044/2025	MP		12368/2025
182	D-WP(C)/29633/2025	JAGANNATH MISHRA	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		12369/2025
183	D-WP(C)/29628/2025	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP, KUMAR DALAI	HEKTI KUMAR DALAI	
	WP(C)/20513/2025	MP		12370/2025

184	D-WP(C)/29639/2025 WP(C)/ /	KASINATH DHANWAR MP	SUKANTA KUMAR DALAI	12371/2025
185	D-WP(C)/29648/2025 WP(C)/ /	PRIYABRATA MOHAPATRA MP	PRAVASH CHANDRA JENA	12372/2025
186	D-WP(C)/29649/2025 WP(C)/ /	DR. SANGHAMITRA PANDA MP	KUNAL KUMAR SWAIN	12373/2025
187	D-WP(C)/29652/2025 WP(C)/ /	SARMISTHA PRADHAN MP	SUBHRANSU BHUSAN MOHANTY	12374/2025
188	D-WP(C)/29653/2025 WP(C)/ /	SIBASISH DASH MP	PIYUSH PANDA	12375/2025
189	D-WP(C)/26485/2025 WP(C)/18386/2025	SUSIL KUMAR PRADHAN MP	BISWAJIT MOHANTY	12376/2025
190	D-WP(C)/29651/2025 WP(C)/ /	DILLIP KUMAR PATTANAYAK MP	SURESH CHANDRA DASH	12377/2025
191	D-WP(C)/29640/2025 WP(C)/ /	ABHIJIT MOHANTY MP	SUKANTA KUMAR DALAI	12378/2025
192	D-WP(C)/26105/2025 WP(C)/18588/2025	ABHIRNARAJ NAYAK MP	PRATIK DASH	12379/2025
193	D-WP(C)/29666/2025 WP(C)/ /	AYASAKANTA MOHANTY MP	BISWABIHARI MOHANTY	12380/2025
194	D-WP(C)/29667/2025 WP(C)/ /	KHAGEN CHANDRA BEHERA MP	PRASANTA KUMAR SATAPATHY	12381/2025
195	D-WP(C)/22712/2025 WP(C)/16141/2025	M/S. LAB CHEMICALS PRIVATE LIMITED, MP	BBSR .R.K.DORA	12382/2025
196	D-WP(C)/24343/2025 WP(C)/17581/2025	SWOMEN AGARBATI WORKS, BBSR MP	OM SWARUP	12383/2025
197	D-WP(C)/29671/2025 WP(C)/ /	M/S BOUDH INFRA VENTURE PVT.LTD, MP	BBSR RAYAMJIT ROUT	12384/2025
198	D-WP(C)/40524/2023 WP(C)/40524/2023	SUDHIR KUMAR PATTANAIAK MP	SAILABALA JENA	12385/2025
199	D-WP(C)/29676/2025 WP(C)/ /	PRAMOD KUMAR KHATUA MP	RAMESH CHANDRA MISHRA	12386/2025
200	D-WP(C)/29678/2025 WP(C)/ /	ARNNAPURNA PANDA MP	SIDHARTHA DAS	12387/2025
201	D-WP(C)/29680/2025 WP(C)/ /	PRASANTA KUMAR BARIK MP	RAMESH CHANDRA MISHRA	12388/2025
202	D-WP(C)/22420/2025 WP(C)/16513/2025	SHANKUNTALA JENA MP	SUDHANSU SEKHAR JENA	12389/2025
203	D-WP(C)/29692/2025 WP(C)/ /	BINOD KUMAR BARIK MP	RAMESHCHANDRA MISHRA	12390/2025
204	D-WP(C)/34270/2023 WP(C)/34270/2023	NIHARIKA PARIDA MP	BABITA KUMARI PATTANAIAK	12391/2025
205	D-WP(C)/29691/2025 WP(C)/ /	GAUTAM PATTNAIK MP	ANUP NARAYAN MOHANTY	12392/2025
206	D-WP(C)/29708/2025 WP(C)/ /	SHASHANK YADAV MP	SIDHARTHA SANKAR RAY (2)	12393/2025
207	D-WP(C)/29716/2025 WP(C)/ /	SANTI SOUJANYA RATNA NABHI MP	SASWATI MOHAPATRA	12394/2025
208	D-WP(C)/29717/2025 WP(C)/ /	SIDHESWAR NAYAK MP	SUNIL KUMAR PANDA	12395/2025
209	D-WP(C)/29720/2025 WP(C)/ /	NABIN BEHERA MP	PRAFULLA KUMAR KAR	12396/2025